

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP (IB) No. 316/Chd/Pb/2023

IN THE MATTER OF:

**SS Vardhman Knitwears Private
Limited**

...

Petitioner

Under Section: 10, IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 02.09.2024.

Sd/-
Court Officer